NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

A. TENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/13/2016

NAME OF THE PETITIONER(S)

: Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S)

: AIKI Logistics Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

M. BOSHAN ATIR

Sor HARTSHANKAR MANT

M. ROSHAN ATIP

SON HARSTSHANKAR HANT

VISHAN MOMAN

FR 2 RS

M. Jayoshrer

FR V Mahush & Ansociatis

M. Jayan.

ORDER

Counsel for both the parties present and sought time for making final submissions. At request, time is enlarged. Put up on 20.07.2017 at 10.30 A.M.

S. s= yayer gla (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

hum (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)